

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/80(KB)2024
IN
C.A.(CAA)/9(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER O	INTELLECTUAL SECURITIES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance via video conference/physically

For the Petitioner

Ms. Madhuri Pandey, PCS

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **02.08.2024**.

**Satyajit Roy
(Court Officer)**